

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH 'G', NEW DELHI**

Before Sh. Saktijit Dey, Judicial Member

Dr. B. R. R. Kumar, Accountant Member

ITA No. 818/Del/2021 : Asstt. Year : 2019-20

Prowiz Mansystems Pvt. Ltd., 1) C/o M/s A.K.J. & Associates, Chartered Accountants, 1 st Floor, Deep Complex, Begum Bridge, Meerut 2) A-26, Sector-58, Nodia, Uttar Pradesh-201301	Vs	DCIT, CPC, Bengaluru,
(APPELLANT)		(RESPONDENT)
PAN No. AACCP5937C		

CORRIGENDUM

The Sl. No. 35 of page no. 6 of the order dated 28.02.2022 is as under:

35.	818/Del/2021	Prowiz Mansystems Private Limited, 1) C/o-M/s A.K.J. & Associates, Chartered Accountants, 1 st Floor, Deep Complex, Begum Bridge, Meerut, 2) A-26, Sector-58, Nodia, Uttar Pradesh-201301 PAN-AACCP5937C	DCIT, CPC, Bengaluru	2019-20	Sh. Arjun Jain, CA
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Would read as

35.	818/Del/2021	Prowiz Mansystems Private Limited, 1) C/o-M/s A.K.J. & Associates, Chartered Accountants, 1 st Floor, Deep Complex, Begum Bridge, Meerut, 2) A-26, Sector-58, Nodia, Uttar Pradesh-201301 PAN-AACCP5937C	DCIT, CPC, Bengaluru	2019-20	Sh. Sankalp Malik, Adv. & Sh. Arjun Jain, CA
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2. To this extent, the order dated 28.02.2022 is modified and rest of the order will remain unchanged.

Sd/-
(Saktijit Dey)
Judicial Member

Sd/-
(Dr. B. R. R. Kumar)
Accountant Member

Dated: 16/03/2022

Subodh Kumar, Sr. PS

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1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR